

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.A. No. 428/621A/CLB/MB/2014


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016**

Name of the Company: Deepak Impex Pvt. Ltd.

Section of the Companies Act: Section 210 of the Companies Act, 1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deep Kumar Vaghela	Company Secretary	Deepak Impex Pvt. Ltd.	
2.				

ORDER

Company Secretary for Petitioner present. He has to establish whether violation comes under s. 210 of 1956 Act or u/s 129 of the 2013 Act.

List the matter on 22.09.2016 for hearing.

Dated this 30th day of August, 2016


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL